

the Minister of INDUSTRY be pleased to state :

(a) whether the staff in Bureau of Public Enterprises has been declared surplus;

(b) if so, the details thereof and the reasons thereof;

(c) whether it is a fact that the Bureau of Public Enterprises was doing monitoring and evaluation task which will now suffer; and

(d) whether it is also a fact that many public sector units were never or seldom monitored and evaluated leading to their failure?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): In accordance with the decision taken by Government, Bureau of Public Enterprises (BPE) has recently been restructured. In the revised set up, BPE will perform its basic role in laying guidelines in the fields of personnel policy and training, wage policy, performance indicators, work norms, etc. It will also act as a nodal point for collection and maintenance of information with regard to public sector enterprises. Consequently, three Divisions of BPE, viz., the production Division, the Construction Division and the investment, Consultancy and Research Division, have been wound up w.e.f. 14.3.86 resulting in reduction in staff strength from 262 to 159. The staff declared surplus have either been repatriated to their parent organisations or their services have been placed at the disposal of the Surplus Cell, as per rules, for redeployment elsewhere.

BPE's role in regard to monitoring and evaluation of performance of public enterprises has been greatly reduced in the context of these responsibilities devolving on the Ministry of Programme Implementation. Monitoring and evaluation of performance of public sector undertakings will not be adversely affected on account of restructuring of BPE as the same is being done by the concerned administrative Ministries as well as by the

Ministry of Programme Implementation. It is not correct to say that many public sector units were never or seldom monitored or evaluated leading to their failure. Monitoring and evaluation is an on-going function on the part of administrative Ministries and performance of an enterprise depends on several factors, both internal and external.

Proto-type development and training centre at Hyderabad

8117. SHRI S. PALAKONDRA-YUDU : Will the Minister of INDUSTRY be pleased to state :

(a) whether Union Government have approved the proposal sent by the Government of Andhra Pradesh to set up a Proto-type Development and Training Centre for Electronics at Kushalguda, Hyderabad in Andhra Pradesh;

(b) if so, the details of the proposal; and

(c) whether it has been included in the Seventh Five Year Plan and the reasons for the delay in setting up of the proposed P. D.T.C. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : No such proposal has been received from the Government of Andhra Pradesh. However, the Government of India are considering a proposal of National Small Industries Corporation (NSIC) for setting up a Prototype Development and Training Centre for Electronics at Hyderabad.

(b) The proposal of NSIC envisages setting up of a PDTC in Electronics at Hyderabad with a financial outlay of Rs. 4.34 crores. The Centre will produce electronic components and special purpose-machines for electronics industry and will also provide training, besides extending Common Facility Services to Small Scale Units in the field of electronics.

(c) This has not been included in the Seventh Five Year Plan. The proposal of

NSIC had been referred to the Planning Commission who have advised that as there were a number of similar proposals and to avoid duplication it would be desirable if a view on the various proposals is taken in a meeting to be convened by the Department of Electronics.

Proposal to reduce imports of drugs

8118. SHRI HARIHAR SOREN : Will the Minister of INDUSTRY be pleased to state :

- (a) the names of the countries where from Government are importing drugs;
- (b) the total worth of drugs imported from different countries during the last three years; and
- (c) whether Government have any proposal to reduce the import and increase the domestic production of drugs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) Government does not generally import drugs. The imports are mostly effected by the pharmaceutical industry from a large number of countries including Japan, China, Hungary, Italy, Spain, France, Holland, West Germany, U.K.

(b) The total worth of bulk drugs and formulations imported during 1982-83, 1983-84 and 1984-85 was as under :

1982-83	Rs. 120.96 crores
1983-84	Rs. 126.48 crores
1984-85	Rs. 188.57 crores

(c) Yes, Sir.

Central assistance for installation of biogas plants in Orissa

8120. SHRIMATI JAYANTI PAT-NAIK : Will the Minister of ENERGY be pleased to state the central assistance given to Orissa for the installation of bio-gas plants so far ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : A total sum

of Rs. 247.61 lakhs has been released to the State Government of Orissa during the period 1981-82 to 1985-86 under the National Project for Biogas Development. Another sum of Rs. 13.20 lakhs was released to Orissa from 1982-83 to 1984-85 for Community/Institutional Biogas plants.

Supply of water to NTPC from Hasdeo Bango Dam

8121. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

- (a) whether there is any commitment for supply of water to National Thermal Power Corporation from Hasdeo Bango Dam;
- (b) whether Madhya Pradesh State is in a position to complete the dam for supply of water as committed;
- (c) the efforts Madhya Pradesh Government have made to complete the dam for water supply to National Thermal Power Corporation and other thermal projects; and
- (d) whether the delay is due to shortage of funds and if so, what steps have been taken to meet the shortage of funds ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The Government of Madhya Pradesh had confirmed in 1977 and in 1981, that water requirements of the Korba Super Thermal Power Station (STPS) of the National Thermal Power Corporation (NTPC) would be met by suitably regulating the discharge from the Bango Dam.

(b) to (d) The progress of construction of the Bango Dam is reported to be slow on account of shortage of funds. The Government of Madhya Pradesh had allocated Rs. 13 crores for this purpose in 1985-86 and have indicated that, should adequate funds become available during 1986-87, it would be possible to bring the Dam to 325 metres by June 1987 to meet the water requirement of the Korba STPS. Contracts for constructing Earth and Masonary dams have been finalised and work is in progress on all the blocks. The